NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(CAA) No.27/BB/	-	For Appoint- ment of C.A.	230/ 232	Creative Rentals Pvt. Ltd.	× ,
2017					

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
•	K.V.SATESH 8884321355	PETITIONER	Chy	

Counsel for petitioner is present. Assistant from OL office is present. He requested time to file report of OL. No representation for ROC and RD. Report not filed.

List it on 23.10.2017.

MEMBER (J)